

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 109 of 2020

IN THE MATTER OF:

Kailashchandra Ramgopal Lohiya & Ors.

...Appellants.

Versus

Vijay Sobhalal Shah & Anr.

...Respondents.

Present:

**For Appellant: Mr. Anand Chhibbar, Sr. Adv. with
Mr. Rakesh Kumar, Mr. Vaibhav Sahani,
Mr. Shikhar Sarin, Advocates.**

**For Respondent: Ms. Henna George, Ms. Purti Gupta and
Twisha Issar, Advocates.**

**ORDER
(Virtual Mode)**

01.03.2021

List the Appeal 'For Admission (After Notice)' Hearing on **28th April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

Basant B./md.